

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 14-12-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

Mr. Ashwarya Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) No. 25059 of 2016

Learned counsel for the petitioner(s) prays for and is granted two weeks further time finally to furnish fresh particulars of the sole respondent failing which the special leave petition shall stand dismissed without further reference to the Court.

SLP (C) No. 24941 of 2016

Learned counsel for the petitioner(s) prays for and is granted two weeks further time finally to take steps to bring on record the legal representatives of the deceased respondent failing which the special leave petition shall stand dismissed without further reference to the Court.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER